

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 20/TT/2022

- Subject** : Petition for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff for the 2019-24 tariff period for Asset 1: 1 no. 400 kV Line bay (at POWERGRID, Sikar end) along with 50 MVAR Non-Switchable line reactor for Circuit-I of 400 kV D/C Bikaner (RVPNL)- Sikar (PG) line, Asset 2: 1 no. 400 kV Line bay (at POWERGRID, Sikar end) along with 50 MVAR Non-Switchable line reactor for Circuit-II of 400 kV D/C Bikaner (RVPNL)- Sikar (PG) line and Asset 3: 2 Nos. 220kV Line bays at 765/400/220 kV Fatehpur Sub-station under “Line bays associated with various Regional Strengthening Schemes in the Northern Region”.
- Date of Hearing** : 7.7.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPNL) and 17 others
- Parties Present** : Shri S.S Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

